

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1405  
ANSWERED ON:14.08.2013  
BSUP IHSDP RAY  
Biswal Shri Hemanand

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the details of proposals received by the Government from various States under sub-mission Basic Services to the Urban Poor (BSUP), Integrated Housing and Slum Development Programme (IHSDP) and Rajiv Awas Yojana (RAY) during each of the last three years and the current year, year, scheme and State-wise;
- (b) the details of the action taken by the Ministry on each of the above proposals, year, scheme and proposal-wise;
- (c) the details of proposals fructified so far;
- (d) whether any proposal has been rejected; and
- (e) if so, the reasons therefor, project-wise?

**Answer**

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [DR. (MS.) GIRIJA VYAS]

(a) to (c): A total of 630 proposals under sub-Mission Basic Services to the Urban Poor (BSUP) and 1501 proposals under Integrated Housing and Slum Development Programme have been received from various States/Union Territories (UTs) during the entire Mission period of Jawaharlal Nehru National Urban Mission (JNNURM). Details of projects approved during 2010-11 & 2011-12 under BSUP & IHSDP components of JNNURM are at Annexure-I & II respectively. Duration of the Mission was upto March, 2012 and it has been extended till March, 2014 for completion of ongoing projects sanctioned upto March, 2012 only. Hence, no new projects have been sanctioned during 2012-13 and 2013-14.

Under the preparatory phase of Rajiv Awas Yojana (RAY) launched on 02.06.2011, a total of 106 proposals have been received from various States/Union Territories (UTs). Details of 55 Pilot projects which have been approved during last three years under RAY are at Annexure III. 46 projects were returned to State Governments for addressing observations of the Appraisal agencies.

(d) & (e): 13 proposals under BSUP and 49 proposals under IHSDP were not sanctioned by the Central Sanctioning & Monitoring Committee (CSMC) and Central Sanctioning Committee (CSC) respectively during the entire Mission period. Under RAY, a total of 5 proposals have either been not sanctioned or deferred by the CSMC so far. The reasons for non-sanction/deferment of proposals received from the States/UTs, inter-alia, include proposals not conforming to programme guidelines and non-availability of funds.